

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 13.09.2000

CP No.38/2000 with MA 271/2000 (OA No.182/91)

Subhash Chand Jha S/o Shri Hari Shankar Jha presently residing at Ashok Vihar, Near Narishalla, Ajmer City, last employed in Loco Shed, Phulera under Jaipur Division of Western Railway.

.. Petitioner

Versus

Shri Arimardan Singh, Divisional Rail Manager, Western Railway, Jaipur Division, Jaipur.

.. Respondents

Mr. V.K.Mathur, counsel for the petitioner

CORAM:

Hon'ble Mr. Justice B.S.Raikote, Vice Chairman

Hon'ble Mr. N.P.Nawani, Administrative Member

Order

Hon'ble Mr. Justice B.S.Raikote, Vice Chairman

This Contempt Petition is filed complaining disobedience of the order dated 7.10.1994 passed in OA No.182/91. We find that a similar Contempt Petition, complaining disobedience of the same order dated 7.10.1994 in OA No.182/91 was dismissed vide order dated 5.12.1997 in CP No.63/96 in OA No.182/91 as barred by time. Again this Contempt Petition is filed on 3.8.2000 stating that the cause of action is recurring cause of action, therefore, petitioner filed this Contempt Petition.

2. We have already noted that the Contempt Petition filed by the very petitioner, complaining the disobedience of the order of the Tribunal dated 7.10.1994 in OA No.182/91 has already been dismissed as barred by time by order dated 5.12.1997 in CP No.63/97. If that is so, this Contempt Petition is also barred by time. MA



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